

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No.4491/9/HDB/2017
NAME OF THE COMPANY	Nithin Grains & Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Vishwabarathi Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Nithin Grains & Mills Pvt Ltd
UNDER SECTION	9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manav Gecil Thomas	Advocate	manavgecilthomas@gmail.com 9618574425	Manav


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Sri Manav Gecil Thomas, learned counsel for the Petitioner. We are not convinced about the prima facie of the case.

Post the case on 01.01.2018 for further hearing

  
MEMBER (Tech)

  
MEMBER (Judl)